

**Sardar Hukam Singh:** Have they sent any during the last year?

**Shri Gopaldaswami:** There were about 79 persons from Burma alone who came over here for Air Force training and there were two or three who came to our Staff College in Wellington. Then there were candidates for two or three months' training in a number of Indian institutions, for instance, in the National Defence Academy, the Infantry School, the College of Military Engineering, the School of Mechanical Engineering and so on.

**Babu Ramnarayan Singh:** Has it already been decided that after return these students will be employed by the Department and their achievements could be utilised for the good of the country?

**Shri Gopaldaswami:** After return from training?

**Babu Ramnarayan Singh:** Yes.

**Shri Gopaldaswami:** Yes, certainly. After return from training they are used in posts which are intended for the good of the country.

**Shri Velayudhan:** May I know whether the total expenditure on these students is being borne by the Defence Ministry alone or only partly by them?

**Shri Gopaldaswami:** We bear the expenditure on those of our Army, Air Force and Naval personnel whom we send out.

**Shri S. C. Samanta:** May I know how many were sent abroad for studying aeronautical and radar engineering?

**Shri Gopaldaswami:** We sent out two for radar training. That is about all.

#### CENTRAL AGENCY SECTION

\*2158. **Shri S. N. Das:** Will the Minister of Law be pleased to state:

(a) whether the working of the Central Agency Section created under his Ministry has been examined with a view to find whether the Section will remain as a permanent part of the Ministry;

(b) whether it is a fact that some of the State Governments have not participated in the scheme;

(c) if so, what are the reasons for their non-participation; and

(d) the total number of cases dealt with by this Agency so far giving separate figures for the States and the Central Government?

**The Minister of Law and Minority Affairs (Shri Biswas):** (a) No, Sir.

(b) Yes, Sir.

(c) So far as the Government of India are aware, for reasons of convenience they prefer to work through their own Agents for the present.

(d) The number of cases including Petitions and Habeas Corpus matters dealt with by this Section upto 10th May, 1952, are as follows:

(1) Union of India	113 Cases
(2) Bombay	87 "
(3) Madras	65 "
(4) Punjab	154 "
(5) Madhya Pradesh...	65 "
(6) Bihar	35 "
(7) Orissa	25 "
(8) Rajasthan	18 "
(9) Saurashtra	5 "
(10) Hyderabad	24 "
(11) Mysore	20 "
(12) Madhya Bharat ...	6 "
(13) Travancore-Cochin	36 "
(14) Vindhya Pradesh	3 "
(15) Himachal Pradesh	5 "
(16) Delhi	12 "
(17) Manipur	4 "
(18) Kutch	2 "
(19) Pepsu	7 "
(20) Tripura	1 Case.

Total ... 687 Cases.

**Shri S. N. Das:** May I know whether, if those Governments who were so far not participating in the scheme now participate, the strength of the section will have to be increased or it will remain as it is?

**Shri Biswas:** There are three States which are not participating at present, namely Uttar Pradesh, Assam and West Bengal. All the other States are participating and the volume of work has increased considerably. In fact, there has been an increase in the staff. From time to time the working of the section is reviewed to consider to what extent the staff should be increased. The Section started with one Government Agent and one Assistant Agent. In 1951 the post of Deputy Government Agent was filled due to increased pressure of work. Again in 1952 two

Assistants and Clerks were added to the staff.

**Shri S. N. Das:** I wanted to know if those who have not been participating so far do so now the strength will increase or it will remain as it is.

**Shri Biswas:** That will depend on the number of cases which will have to be dealt with.

**Shri S. N. Das:** What is the total expenditure incurred by the Central Government during 1951-52 and how does it compare with the expenditure incurred on this section in the previous year?

**Shri Biswas:** I will give the full figures. The matter stands as follows. The accounts are taken annually except that in the first year the accounts were taken for the period 4th August, 1950 (when this section was started) to the 31st January, 1951. The total expenditure in this period came to Rs. 28,318-9-0 and the share of the State Governments was Rs. 17,519-10-0. For the period 1st February, 1951 to 31st January, 1952 constituting a complete year, the share of the State Governments was Rs. 46,486-2-0 out of a total expenditure of Rs. 62,253-14-9.

**Shri S. N. Das:** May I know whether the starting of this section has led to economy and efficiency, as was anticipated?

**Shri Biswas:** It has led to considerable economy and efficiency.

**Mr. Speaker:** It would be a matter of opinion.

#### MICA RESEARCH CENTRE

**\*2159. Shri N. P. Sinha:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether a Mica Research Centre is going to be opened in India; and

(b) if so, when and where?

**The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) Yes, Sir.

(b) A scheme for Mica research has been prepared jointly by the Director of the Central Glass and Ceramic Research Institute and the Director of the Geological Survey of India. According to this scheme research would be carried out partially in the Ceramic Research Laboratory at Calcutta and partially in the National Physical Laboratory at Delhi.

Action with regard to the purchase of some equipment has already been taken and the question of placing orders for the remaining is under consideration. In the meanwhile, work on the utilisation of Mica waste and some work on investigating the possibility of utilising Mica as a heat-insulating material has been initiated. As soon as the equipment arrives, work on the standardisation of Mica will be put in hand.

**Shri N. P. Sinha:** May I know why the mica producing area was not selected as one of the sites for this research centre?

**Shri K. D. Malaviya:** There is no particular reason for eliminating an area where mica is found, but other considerations were also before us.

**Shri N. P. Sinha:** May I ask what amount is going to be initially invested by the Government and if that includes also any further donation?

**Shri K. D. Malaviya:** Yes, Sir. There is a public donation by Shri Ram Kumar Agarwal of a sum of Rs. 2 lakhs. A sum of Rs. 61,000 has been provided for in the Budget of the Geological Survey of India for the purchase of equipment, staff charges etc.

#### PHYSICAL EDUCATION AND RECREATIONAL ACTIVITIES

**\*2160. Shri S. N. Das:** Will the Minister of Education be pleased to state:

(a) whether any grant was given to any institution for physical education and recreational activities during 1951-52;

(b) if so, the names of the institutions with amount given to each; and

(c) whether any of the State Governments was given any grant out of this fund?

**The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) Yes.

(b) A statement is placed on the Table of the House. [See Appendix X, annexure No. 32.]

(c) No.

**Shri S. N. Das:** May I know whether Government have taken any other steps besides giving these grants in order to encourage physical education and if so, what are they? This was one of the recommendations of the University Commission.